

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1833
TO BE ANSWERED ON 27th JULY, 2018
LABELLING OF CONTENTS IN FOOD PRODUCTS**

1833. SHRI V. ELUMALAI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the FSSAI had issued draft notice for making label mandatory for products containing 5 per cent or more GM ingredients; and if so, the details thereof;
- (b) whether the draft proposes red colour code for high fat, sugar and salt products where the value of energy from sugar is more than 10 per cent of the total energy provided in the product;
- (c) whether there are similar provisions for trans fat and sodium content, if so, the details thereof; and
- (d) whether it is also true that the draft proposes that nutritional information may additionally be provided as a bar code and if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): Yes. Food Safety and Standards Authority of India (FSSAI) has issued draft notification related to Food Safety and Standards (Labelling and Display) Regulations under notice for calling comments which includes mandatory labelling provision for genetically engineered or modified foods, which is reproduced below:

“All food products having total Genetically Engineered (GE) ingredients 5% or more shall be labelled. The total GE ingredients shall be of top three ingredients in terms of their percentage in the product. The labelling shall be as:

“Contains GMO/Ingredients derived from GMO”

(b): Yes. The draft (Labelling and Display) Regulations proposes red colour code for high fat, sugar and salt food products which, *inter-alia*, provides threshold for total sugar content in the food products i.e. in case the value of energy (kcal) from total sugar is more than 10 per cent of the total energy (kcal) provided by the 100 g/100 ml of the product, then it shall be coloured red.

(c): Yes. Similar provisions for trans fat and sodium content are also provided in the proposed draft (Labelling and Display) Regulations where in case the value of energy (kcal) from trans fat is more than 1 percent of the total energy (kcal) provided by the 100g/100 ml of the product and sodium content provided by the 100g/100 ml of the product is more than the threshold values as specified in schedule – I of these regulations, then it shall be coloured red.

(d): The draft (Labelling and Display) Regulations proposes that Nutritional information may additionally be provided in the form of Barcode/Global Trade Identification Number (GTIN). However, while declaration of nutritional information on the labels of packaged food is mandatory, its declaration additionally in the form of Barcode is optional.